

**M/s Antony Projects Private Limited**  
**(A Company under liquidation)**  
**CIN: U45201TN2004PTC054910**

**LIST OF STAKEHOLDERS OF ANTONY PROJECTS PRIVATE LIMITED**

M/s Antony projects private limited (Hereinafter referred to as the "Corporate Debtor") is a Company under Liquidation having its registered office at No 66 (old 10), Harleys Road, Kilpauk Chennai TN 600010 IN

Pursuant to an application (CP/610(IB)/CB/2017) under Section 9 of the Insolvency and Bankruptcy Code 2016 filed by Mr. Sanjiv Goyal, partner Rani Sati Complex, the corporate debtor was admitted to the Corporate Insolvency Resolution Process on 15-11-2017 vide the order of this Hon'ble National Company Law Tribunal dated 15-11-2017.

Further, an Application under Section 33(1)(a) of the Insolvency and Bankruptcy Code 2016 was filed with the Hon'ble National Company Law Tribunal and liquidation orders were passed. The liquidation commencement date is 03-02-2021. The undersigned was appointed as the Liquidator of the Corporate Debtor.

Pursuant to Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016, public announcement was made. Based on the claims submitted by the creditors and approved by the liquidator, the following are the Stakeholders.

**LIST OF STAKEHOLDERS:**

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: M/s. Antony projects private limited

Date of commencement of liquidation: 22-JAN-2019;

List of stakeholders as on: 26-NOV-2021

The list of stakeholders of M/s. Antony projects private limited are as follows:

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims A	Amount	No. of claims A	Amount					
1.	Unpaid insolvency resolution process costs	NIL	NIL	NIL	NIL		NIL	NIL	NA	NIL
2.	Liquidation costs	NIL	NIL	NIL	NIL	6,30,000	NIL	NIL	NA	NIL

Address: No 66, (old 10), Harleys Road, Kilpauk Chennai TN 600010 IN

Email: cirpantonyprojects@gmail.com



*MP*  
**Ramji S/o. Mahadevan**  
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	incurred till date									
3.	Secured financial creditors	0	0	0	0	NIL	NIL	NIL	1-NIL	NIL
4.	Unsecured financial creditors	3	13,30,70,276	2	3,89,80,276	NIL	NIL	9,40,90,000	2	NIL
5.	Operational creditors (Workmen)	0	0	0	0	0	0	NIL	3-NIL	NIL
6.	Operational creditors (Employees)	0	0	0	0	0	0	NIL	4-NIL	NIL
7.	Operational creditors (Government Dues)	3	12,42,62,528	2	4,38,02,130	NIL	NIL	8,04,60,398	5	NIL
8.	Operational creditors (other than Workmen, Employees and Government Dues)	1	58,39,703	1	58,39,703	NIL	NIL	NIL	6	NIL
9.	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	NIL	7-NIL	NIL
10	TOTAL	7	26,31,72,507	5	8,86,22,109	6,30,000	0	17,45,50,398	NA	NA

Thanking You,

Mr. RAMJI MAHADEVAN

*MR*  
 Liquidator - M/s. Antony projects private limited

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 26-11-2021

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Name of the corporate debtor: M/s. Antony projects private limited  
 Date of commencement of liquidation: 22-JAN-2019  
 List of stakeholders as on: 26-11-2021

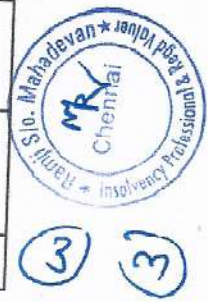
Annexure 1- List of Secured Financial Creditors- Nil

Annexure-2

List of unsecured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim				
1	Le-nid Home Buyer			2,70,00,00	Unsecured Financial Claim	NIL		30.47	NIL	NIL	NIL	NIL
2	Rejoice Home Buyers			1,19,80,276	Unsecured Financial Claim	NIL		13.52	NIL	NIL	NIL	NIL
3	M. Arumugam	16-07-2020	9,40,90,000	0	Unsecured Financial Claim	NIL		NA	NIL	NIL	9,40,90,000	NIL
	TOTAL		13,30,70,276	3,89,80,276							9,40,90,000	

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Name of the corporate debtor: M/s. Antony projects private limited  
 Date of commencement of liquidation: 22-JAN-2019  
 List of stakeholders as on: 26-11-2021

Annexure-3- List of Operational Creditors (Workmen) - NIL  
 Annexure 4 - List of Operational Creditors (Employees) - NIL

Annexure 5 - List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted							Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification
1)	Employee Provident Fund	Central		1,38,94,102	1,38,94,102	Unsecured	NIL	NIL	15.68	Nil	Nil	Nil	Nil
2)	Goods and Service Tax(GST)	Central		2,99,08,028	2,99,08,028	Unsecured	NIL	NIL	33.75	Nil	Nil	Nil	Nil
3)	Income Tax old dues	Central		8,04,60,398	NIL	Unsecured	NIL	NIL	N.A	Nil	Nil	8,04,60,398	Nil
	TOTAL			12,42,62,528	4,38,02,130								8,04,60,398



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Name of the corporate debtor: M/s. Antony projects private limited  
 Date of commencement of liquidation: 22-JAN-2019  
 List of stakeholders as on: 26-11-2021

Annexure 6 - List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	Mr. Sanjiv Goyal	15-11-2017	58,39,703	58,39,703	Operational Creditor	Nil	Nil	Nil	6.59	Nil	Nil	Nil	Nil	Nil	Nil

Annexure 7 - List of other stakeholders, if any (other than financial creditors and operational creditors - NIL)



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